

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR GUARDIAN LIFECARE PRIVATE LIMITED OPERATING IN RETAIL TRADE OF MEDICINES

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	<b>GUARDIAN LIFECARE PRIVATE LIMITED</b> CIN: U51397DL2003PTC121502 PAN: - AABCG9903G
2.	Address of the registered office	<b>Registered office:</b> WZ-56, 2nd Floor, Ram Nagar, Tilak Nagar, New Delhi – 110018 <b>Corporate Office:</b> - Guardian House, Plot No. 55, Sector-37, Udyog Vihar, Phase-Vi, Gurgaon – 122001 (Haryana)
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	No Fixed Assets
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL as per Financial Statement for the year 2023-2024. Details thereafter are not available.
7.	Number of employees/ workmen	NIL
N	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to <a href="mailto:ibc.guardianlifecare@gmail.com">ibc.guardianlifecare@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to <a href="mailto:ibc.guardianlifecare@gmail.com">ibc.guardianlifecare@gmail.com</a>
10.	Last date for receipt of expression of interest	20.11.2024
11.	Date of issue of provisional list of prospective resolution applicants	30.11.2024
12.	Last date for submission of objections to provisional list	05.12.2024
13.	Date of issue of final list of prospective resolution applicants	15.12.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	15.12.2024
15.	Last date of submission of resolution plans	15.01.2025
16.	Process email id to submit EOI	<a href="mailto:ibc.guardianlifecare@gmail.com">ibc.guardianlifecare@gmail.com</a>

*Bethi*

**Bharat Bhushan Sethi**  
**Resolution Professional**  
**For M/s Guardian Lifecare Private Limited**  
**Reg. No.: IBBI/IPA-002/IP –N00650/2018-2019/12034**  
**Date:02.11.2024**

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**GUARDIAN LIFECARE PRIVATE LIMITED**  
**OPERATING IN RETAIL TRADE OF MEDICINES**  
**(Under Regulation 36A (1) of the Insolvency and Bankruptcy**  
**(Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

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Sd/-

**Bharat Bhushan Sethi, Resolution Professional**  
**For M/s Guardian Lifecare Private Limited**

Date: 02.11.2024

Place: New Delhi

Reg. No.: IBB/PA-002/IP –N00650/2018-2019/12034



**प्रपत्र-जी**

**गार्जियन लाइफकेयर प्राइवेट लिमिटेड,**

कमर्श के खुदरा व्यापार में कार्यरत है

के लिए रुचि की अभिव्यक्ति हेतु आमंत्रण

( भारतीय वित्तनियंत्रण और ऋणनियंत्रण बोर्ड के विनियम 36ए के उप विनियम (1) के तहत)

(कंपैडित व्यक्तियों के लिए विपदा समाधान प्रक्रिया) विनियम, 2016)

**प्रारंभिक विवरण**

1.	पैन/सीआईएन/एलएलपी नं. के साथ कंपैडित देनदार का नाम	गार्जियन लाइफकेयर प्राइवेट लिमिटेड (सीआईएन- U51397DL3004PTC121502) (पैन - AABCG9903G )
2.	पंजीकृत कार्यालय का पता	पंजीकृत कार्यालय: इन्डियन-56, द्वितीय तल, राम नगर, हिलक नगर, नई दिल्ली-110018 कंपैडित कार्यालय: गार्जियन हाउस, प्लॉट नंबर 65, सेक्टर-37, उत्तम विहार, फेज-VI, गुडगांव-122001 (हरियाणा)
3.	वेबसाइट का यूआरएल:	लागू नहीं
4.	उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं	अचल संपत्तियां नहीं
5.	मुख्य उत्पादों/सेवाओं की स्थापित क्षमता :	लागू नहीं
6.	पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य :	वर्ष 2023-2024 के वित्तीय विवरण के अनुसार शून्य। उसके बाद का विवरण उपलब्ध नहीं है।
7.	कर्मचारियों/कामगारों की संख्या :	शून्य
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूचियों के साथ) लेनदारों की सूची अधिक विवरण उपलब्ध है	ibc.guardianlifecare@gmail.com पर अनुरोध भेजकर प्राप्त किया जा सकता है
9.	संहिता की धारा 25(2)(एक) के तहत समाधान आवेदकों के लिए पात्रता उपलब्ध है	ibc.guardianlifecare@gmail.com पर अनुरोध भेजकर प्राप्त किया जा सकता है
10.	रुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	20.11.2024
11.	संभाजित समाधान आवेदकों की अनंतिम सूची जारी करने की तिथि	30.11.2024
12.	अनंतिम सूची पर आपत्तियां जमा करने की अंतिम तिथि	05.12.2024
13.	संभाजित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	15.12.2024
14.	संभाजित समाधान आवेदकों के लिए सूचना ज्ञापन जारी करने की तिथि, मूल्यांकन रैट्रिक्स और समाधान योजनाओं के लिए अनुरोध	15.12.2024
15.	समाधान योजनाओं को प्रस्तुत करने की अंतिम तिथि	15.01.2025
16.	अभिव्यक्ति हेतु आमंत्रण जमा करने के लिए प्रक्रिया ईमेल आईडी :	ibc.guardianlifecare@gmail.com

हस्ता./ -

भरत भूषण सैठी, समाधान पेशेवर

मेसर्स गार्जियन लाइफकेयर प्राइवेट लिमिटेड के लिए

पंजीयन संख्या: IBBI/PA-002/IP-N00650/2018-2019/12034

दिनांक: 02.11.2024

स्थान: नई दिल्ली

